

LOK SABHA
SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Thursday, August 10, 2023 / Sravana 19, 1945 (Saka)

OBITUARY REFERENCES

HON. SPEAKER: Hon. Members, with profound grief, I have to inform the House about the passing away of five of our former colleagues.

Shri Kalyan Jain was a Member of the 6th Lok Sabha representing the Indore Parliamentary Constituency of Madhya Pradesh. He had also served as Member of Madhya Pradesh Legislative Assembly.

Shri Kalyan Jain passed away on 13 July, 2023 in Indore at the age of 89 years.

Shri Bapusaheb Parulekar was a Member of the 6th and 7th Lok Sabha representing the Ratnagiri Parliamentary Constituency of Maharashtra. He was also a member of the Public Accounts Committee.

Shri Bapusaheb Parulekar passed away on 27 July, 2023 in Ratnagiri, Maharashtra at the age of 94 years.

Shri Vakkom Purushottaman was a Member of the 8th and 9th Lok Sabha representing the then Alleppey Parliamentary Constituency of Kerala. Shri Purushottaman was a member of the Panel of Chairpersons, Lok Sabha in 8th and 9th Lok Sabha. He served as Chairman of the Committee on Public Undertakings and the Committee on Subordinate Legislation. He was also a member of various Parliamentary Committees. Earlier, Shri Purushottaman was a member of the Kerala Legislative Assembly for five terms and he also served as Speaker of the Kerala Legislative Assembly for two terms.

Shri Purushottaman had also served as Lieutenant Governor of the Union Territory of Andaman & Nicobar Islands from 1993 to 1996.

Shri Vakkom Purushottaman passed away on 31 July, 2023 in Thiruvananthapuram at the age of 95 years.

Shri Janardan Prasad Misra was a Member of the 10th and 12th Lok Sabha representing the Sitapur Parliamentary Constituency of Uttar Pradesh. Shri Misra was a Member of the Committee on Science and Technology and Environment and Forest.

Shri Janardan Prasad Misra passed away on 1 August, 2023 in Sitapur, Uttar Pradesh at the age of 84 years.

Shri Ram Singh Yadav was a Member of the 7th and 8th Lok Sabha representing the Alwar Parliamentary Constituency of Rajasthan.

Shri Ram Singh Yadav was a member of the Public Accounts Committee, Rules Committee, Committee on Privileges and Committee on Petitions. Earlier, Shri Yadav was a Member of the Rajasthan Legislative Assembly and he also served as Deputy Speaker of the Rajasthan Legislative Assembly.

Shri Ram Singh Yadav passed away on 7 August, 2023 in Jaipur at the age of 95 years.

We deeply mourn the loss of five of our former colleagues. This House extends its deepest condolences to the bereaved families.

The Members then stood in silence for a short while.

***MATTERS UNDER RULE 377**

- (1) **SHRI P. P. CHAUDHARY** laid a statement regarding setting up of OXY-Zone in Pali Parliamentary Constituency.
- (2) **DR. SANJAY JAISWAL** laid a statement regarding rejuvenation of Chandrawat river in Paschim Champaran Parliamentary Constituency.
- (3) **DR. JAYANTA KUMAR ROY** laid a statement regarding the need to curb alleged illegal sand mining in the northern region of West Bengal.
- (4) **SHRI ANURAG SHARMA** laid a statement regarding the need to set up childcare institutions under Mission Vatsalya Scheme in Jhansi and Lalitpur districts.

* Laid on the Table as directed by the Chair

- (5) **SHRI NARENDRA KUMAR** laid a statement regarding the need to run Sainik Express with 24 coaches from Sarai Rohilla Railway Station.
- (6) **SHRIMATI RAKSHA NIKHIL KHADSE** laid a statement regarding the need to review the office memorandum of NIFT requiring scrutiny of documents of employees having degrees from private institutes.
- (7) **SHRI NAYAB SINGH SAINI** laid a statement regarding the problem of water-logging in underpasses on N.H. 44 in Shahabad in Kurukshetra Parliamentary Constituency.
- (8) **SADHVI PRAGYA SINGH THAKUR** laid a statement regarding the need to set up street lights in Bhopal Parliamentary Constituency.
- (9) **SHRI VIVEK NARAYAN SHEJWALKAR** laid a statement regarding the status of ongoing road projects in Gwalior Parliamentary Constituency.
- (10) **SHRI JAGDAMBIKA PAL** laid a statement regarding establishment of National Rural Bank of India in the country.
- (11) **SHRI NIHAL CHAND CHOUHAN** laid a statement regarding inclusion of all reservation related laws in the Ninth Schedule to the Constitution.
- (12) **SHRI BHAGIRATH CHOUDHARY** laid a statement regarding the need to construct an underpass and foot-over bridge in Ajmer.
- (13) **SHRI RAVI KISHAN** laid a statement regarding the need to set up an Indian Institute of Management in Gorakhpur, Uttar Pradesh.
- (14) **SHRI RAMESH BIDHURI** laid a statement regarding stray dog menace in Delhi.
- (15) **ADV. ADOOR PRAKASH** laid a statement regarding inclusion of Type-1 Diabetes under Insurance coverage.
- (16) **SHRI T. N. PRATHAPAN** laid a statement regarding the need to prevent coastal erosion in Kerala.
- (17) **SHRI SU. THIRUNAVUKKARASAR** laid a statement regarding closure of Royapuram Railway Printing Press, Chennai.

- (18) **DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN** laid a statement regarding choice of language option for users on Government websites.
- (19) **SHRI BALASHOWRY VALLABHANENI** laid a statement regarding Need to introduce new domestic and international flights from Vijayawada International Airport.
- (20) **DR. SHRIKANT EKNATH SHINDE** laid a statement regarding the need to rename 'Shivaji Bridge' and 'Shivaji Stadium Metro Station' in Delhi as 'Shivaji Maharaj Bridge Railway Station' and 'Shivaji Maharaj Metro Station' respectively.
- (21) **SHRI DILESHWAR KAMAIT** laid a statement regarding the need to include Bania and Vaish castes in the Central list of OBCs.
- (22) **SHRI BHARTRUHARI MAHTAB** laid a statement regarding the need to restore the earlier shining pattern of eight Centrally Sponsored Schemes.
- (23) **SHRI MANNE SRINIVAS REDDY** laid a statement regarding Need to provide financial assistance to farmers in Telangana affected due to floods.
- (24) **SHRI M. SELVARAJ** laid a statement regarding implementation of M.S. Swaminathan Commission Report.

MOTION OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS—

Contd.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) *intervening said* : I would like to concentrate on a few particular issues of the economy in terms of inflation and some matters raised by hon. Members other than speaking about the economy in general as well. Today is a time of crisis on economic issues all over the world. The global economy is struggling with twin challenges of high inflation and also slow growth. In the year 2022, the global economy grew by only 3 percent. The World Bank is now forecasting that the global growth will decline to 2.1 per cent.

Some developed countries like the UK, Germany, China etc. are facing one of the very challenging times. The Eurozone is also struggling. I am not comparing my country's economy with their economy, but due to the challenges of the world, the condition of countries with strong economies is bad. That is why from all these perspectives, we should understand the state of India's economy. In 2013, Morgan Stanley listed the five most fragile economies in the world and added India to it. In 2013, India was declared as a fragile economy. The same Morgan Stanley gives India a higher rating today. In just nine years, due to the policy of our Government, coming out of a very bad and fragile situation economic reforms have taken place. Despite Covid, today the country is the fastest growing economy. Our real GDP growth was 7.2 per cent in the year 2022-23 and it is projected to grow at 6.5 per cent in 2023-24. These projections are given by not just one agency but several global agencies. How did this change happened? Because there is a transformation in our governance. Transformation happens through actual delivery, not by misleading lip service. Forex reserves were 313 billion in May 2014, which is 600 billion as of June 2023. In the year 2014, defence exports were Rs 1,941 crore, which has increased to Rs 16,000 crore today. Food production is very important in this country. In the year 2014, it was 265 million metric tonnes, which has increased to 323.55 million metric tonnes today. There were 723 universities in this country in the year 2014, which has increased to 1,113 universities today. In the year 2014, there were 74 airports, today it has increased to 148 airports. In 2014, there were 91,287 km of highways, today it is 1,45,155 km. In 2014, there were no waterways. Today 111 waterways have been built. The entire decade was wasted by the UPA government because corruption and cronyism were at a high level. But today, every crisis and every adversity has been changed into a reform and an opportunity. Because of this, today we are living in high growth and low inflation. Bharat no longer remains a passive adopter of technology, but it is an active provider of technology to the whole world. The Unified Payment Interface is being praised globally. Our UPI is going all over the world, its acceptance is all over the world. Digitally we are advanced. The IMF is praising the achievement of India's digital public infrastructure. Our Policy to support start-ups has helped in building this digital infrastructure and that can be seen. The Gross NPAs and Net NPAs are at a decadal low. We use the dividends of our banks reaching the Government for public welfare. Our DBT is an example for countries across the world. DBT became operationalised during the UPA regime. I am recognising it, but after its operationalisation, only Rs. 7,364 crore was transferred. In the last Financial Year, which is ending March 2023, Rs. 7.16 lakh crore have been transferred through DBT. The Congress says that the entire credit for DBT should go to them. But the truth is, the Congress never wanted it to be implemented. They just did lip service because the well-oiled machinery of the Congress family and

Congress dynasty was benefitting by leakages. In the year 2014, there were 7 AIIMS, today there are 23 AIIMS in this country. During COVID time, the Garib Kalyan Yojana provided food to 80 crore poor people and vulnerable citizens. IMF recognized Prime Minister Modi's Garib Kalyan Anna Yojana and said that stopped people from going into poverty. Lots of steps have been taken to contain inflation. The procuring of tomatoes from tomato-growing regions of Maharashtra, Andhra Pradesh and Karnataka, and distribution of these through the ONDC and cooperative societies like NCCF and NAFED are happening. We are taking enough steps to make essential commodities available to the people at an affordable price. We brought in the PLI Scheme in the manufacturing sector and ease of doing business reforms. In taxation, we brought in faceless income tax, repealed retrospective taxation and brought in transparency. The Opposition-ruled States have not reduced the price of fuel as a result of which inflation in those States is still continuing to be high. In the North-East, Rs. 6,600 crores of funds reached the North-East for livelihood development, social development and infrastructure development under a special programme called PM DevINE. Capital expenditure has also been given as grants to many of the States. The meetings of G20 are happening in every State of India and are not confined to any one particular State. So, *Sabka Saath* is now showcased in so many different ways. In the Union Budget, the budget for MITRA Yojana has been increased from Rs. 3 crore to Rs. 200 crore. A 50-year interest-free loan is being given to all the States under 'Special Assistance to States for Capital Investment'. Many steps have been taken to reduce input cost of the farmers which leaves more money in the hands of farmers themselves, and therefore, increasing their net income. Nano urea is now being produced and developed in India itself. Many of the farmers are now finding better prices through e-NAM Scheme. Hon. The Prime Minister has restored 'Sengol' to its rightful place in Lok Sabha from the museum. The Kashi Tamil Sangamam actually showed how Tamil Nadu and Kashi have very big connections. Regarding women, I agree that their safety should be ensured in all parts of the country.

***DR. RAJASHREE MALLICK:**

SHRI ASADUDDIN OWAISI: I stand in support of this No-Confidence motion. I will try to explain why we are standing in support of this No-Confidence motion and against the rule of this Government. Seven hundred and fifty buildings in Nuh were demolished without following due process because they were Muslims. Those buildings were completely legal. That is why the High Court of Haryana said that it is an ethnic cleansing. One of my questions is related to

* Please see Supplement

Manipur. An FIR is lodged against the Assam Rifles. The dignity of the women there is being looted. You don't want to remove the Chief Minister because he is cooperating. The next point is the hijab. Hijab was made an issue and Muslim girls were denied education. Is this your Liberty of Conscience? No one talks about China. Isn't China sitting on our land today? Despite this, the Government is holding discussions with China today. There is high inflation in this country. There is high unemployment. There is a stagnating consumption. Due to this, high anaemia is prevalent among women. The Government is responsible for this. Eight Navy officers in Qatar have been in jail for a year, but the Government could not bring them. The Places of Worship Act of 1991 was passed in this House, but the Government is scratching the wounds of the past. What is UCC's formula? In one country, one religion, one culture, one language. This is the formula of dictators. India is a bunch of flowers. A large number of languages are spoken here. I want to say that the budget for minority welfare has been reduced by 40 percent. Pre-matric scholarships were reduced. Maulana Azad Foundation was abolished. Because of this, 1 lakh 80 thousand Muslims have been deprived of pursuing higher education. This Government has a great love for Pasmanda Muslims. But they don't have a single Muslim minister. Just now our Home Minister has referred to Quit India Movement. They should know that the slogan of Quit India was given by a Muslim. His name was Yusuf Mehar Ali. If you want to do 'Quit India' in this country today, you have to say that China Quit India, Politics of Appeasement Quit India.

SHRI PRINCE RAJ: I stand here on behalf of my party to speak against this No-Confidence motion. When elections are held in the State, all the Parties blame one another. But today you see that all these parties have come together as an alliance to serve their own vested interests. I have been elected from Bihar. I want to tell through this House that jungle raj is going on here. Law and order has come to a standstill in Bihar. The education system has come to a standstill. The health system has come to a standstill. They talk about incidents that took place in Manipur. Did they visit places in Bihar where violent incidents took place? They talk about the PM's foreign visits and that he visits abroad frequently. You had created such a disorder that nobody could know who was leading India. But when today's Prime Minister goes abroad, he is warmly welcomed there by the entire House. He commands respect among the people over there.

SHRI HANUMAN BENIWAL: The No-Confidence motion has been under discussion for the last three days. Everyone from both sides talked about the violence in Manipur, everyone was worried that Manipur was burning. The violence that took place in Manipur brought shame to the whole country the world

over. The situation there is not good. There is no peace there. We all need to worry about how to restore peace in Manipur. The Government should think that such incidents should not recur in this country. Along with Manipur, I would also like to draw your attention to the incidents against minor girls in Rajasthan. The Union Government needs to take cognisance of these increasing crimes against women and make stringent laws as well to instill fear and terror among those criminals. There is a deteriorating law and order situation in the country and it shows the helplessness of the Government of India. Today, the problem of drugs is on the rise in the country. About 62 lakh children in the age group of 10-17 years are using cannabis, opioids and cocaine in the country. Under the Pradhan Mantri Fasal Bima Yojana, the insurance companies take money from the farmers, the farmers pay the money, but those insurance companies vanish. My demand is that the entire procurement should be done at MSP. The crop insurance companies which are doing scams should be investigated. When this government came to power in 2014, petrol and diesel were priced at Rs 50-52-55 per litre. Today it has gone up to Rs 100 a litre. Now, I want to talk about ERCP. ERCP, which is our Eastern Rajasthan Canal Project, will connect 12-13 districts of the east of Rajasthan. I demand that the Government declare it a Central Project. The Bishnoi community from our Rajasthan should get reservation at the Centre. I demand that the Government withdraw the Agneepath scheme which has been brought and which was opposed in the country. I demand that the Ahir Regiment, Gujjar Regiment should also be formed like the Jat Regiment within the Army.

SUSHRI MAHUA MOITRA: I stand here today on behalf of my Party to speak in favour of the Motion of No-Confidence. This Motion is to break the Omerta, the code of silence on Manipur, the most pressing issue of the day. This is just not a No Confidence in the Government Motion. This is a Have Confidence in I.N.D.I.A motion. We, as I.N.D.I.A, are perhaps the first block that has been forced to move a Motion not to bring down anything but to resurrect something, resurrect India's founding principles of equality of secularism which this Government has buried, to resurrect the right to express ourselves in the democratic framework, to resurrect the right of a non-homogeneous diverse people to exist within a Union of States. The Treasury Benches have made vitriolic comments on why only Manipur and what about the instances of rape and murder in Rajasthan, in Chhattisgarh and in West Bengal. I want to tell this House that Manipur is different. The issue in Manipur is of a hate crime against a particular community. The issue is that the two communities in Manipur have been pitted against each other in an atmosphere of civil war of ethnic violence. As a Government in the Centre, which is also ruling the State of Manipur, this is the biggest failure of the double-engine sarkar. The harsh reality is while this Government may have built infrastructure, it has

destroyed institutions. I beg to the Prime Minister on behalf of the people of Manipur to allow all parties to work together to mediate a truce. India has lost confidence in this Government.

SHRI RAHUL RAMESH SHEWALE: I oppose the No-Confidence Motion brought by the Opposition. Discussion is going on in the House regarding Manipur. But, unfortunately, while Manipur is burning, no one is trying to douse that fire. Whatever statements are being given by the Opposition, they are incendiary statements. Today I want to inform the House that relief camps and medical camps have been set up by Shiv Sena in Manipur. We are sending all possible relief there from Maharashtra. Earlier they had an alliance with the name UPA and that name is associated with corruption, so they have taken this new name India to hide that name. What is there in this word India? This name was given by the European invaders, who did not know what India was. This name is meaningless. It smacks of slavery. The coalition calling itself I.N.D.I.A has accepted that it is the representative of the exploiters. Whereas we are India, we are the representatives of farmers and labourers. Crores of people have benefited from all the schemes of Modi Ji. 140 crore people have also benefited from the vaccine. This alliance is made only to save their respective families.

DR. MOHAMMAD JAWED: Incidents of killing are continuously taking place in Manipur for the last three years. Unrest is in prevalence there Now the same thing has started in Haryana too. It is spinning out of Government's control. It's shocking that around 1200 houses have been demolished in an unlawful manner. The scene in Manipur is no different and an attempt is being made to extend it to the remaining parts of the country as well.

SHRI HIBI EDEN: Yesterday, the hon. The Home Minister said that medicines, food and other things are available in violence-hit areas of Manipur. From yesterday, I understand that Churachandpur is totally cut-off from Manipur, and there are no foods and no medicines available there. 290 tribal villages, 354 tribal churches, 249 Meitei churches, 16 catholic churches and 7500 houses were burnt in Manipur. This is an institutional attack on the minorities of this country. In Kerala, BJP leaders are visiting house to house, meeting the catholic bishops, meeting people and giving cakes on Easter but on the other hand they are attacking the churches and Christians in this country.

DR. AMOL RAMSING KOLHE: I rise to speak in support of the motion of No Confidence against the Government. This government does not speak on inflation, it does speak on the figures of economic growth, but does not speak on per-capita income. While the economy reaches the fifth position, the country still

ranks 141 in per-capita income. Is the country's wealth getting concentrated in the hands of select capitalists? The Government talked about Kisan Samman Nidhi but did not talk about the four to five times increase in the prices of pesticides and fertilisers. There was talk of intervention regarding tomatoes. But, for the last four-five years our farmers were throwing tomatoes on the road, then this Government did not take any action to wipe the tears of these farmers.

SHRI CHIRAG KUMAR PASWAN: The debate has been going on for the last three days. Only allegations have been made. No one has tried to provide a solution. These people had gone to Manipur, it is a perfect thing, they should go. But why didn't they go to Darbhanga in Bihar, why didn't they go to Muzaffarpur? They carry out selective responsibilities. You have to discuss Bengal, Bihar, Rajasthan, Karnataka. This country is one, we cannot take up our issues by dividing it into parts. Today the youth of Bihar and the youth of the country want to see the country becoming the third-largest economy in the world. They want to see the country as a developed country in the year 2047. Only our hon. Prime Minister Narendra Modi ji can fulfil this dream.

SHRIMATI LOCKET CHATTERJEE: Those who do not even have the numbers to become the Leader of the Opposition, point fingers at the 352-member government by bringing a no-confidence motion. Martyr's Day is celebrated on the 21st of July. Now no programmes or talks are organised on Martyr's Day, but they ask people to gather at the houses of BJP leaders. Those who tortured women so much in the post-election violence, they talk about democracy? Politics of 30 percent goes on in Bengal, they do politics on immersion of Durga Puja, they do politics to stop Saraswati Puja. 59 workers have died in this panchayat election. Since the year 2011, when a woman became the Chief Minister, women are being tortured everywhere. The Opposition which becomes deaf and dumb on Rajasthan, West Bengal and Chhattisgarh is speaking in Manipur today. The Opposition which has reached Manipur is yet to get the GPS location of West Bengal, Rajasthan, and Chhattisgarh. This no-confidence motion will fall. 140 crore people of the country will bring down appeasement, dynastic politics and will also bring down corruption.

SHRI ADHIR RANJAN CHOWDHURY: I rise to support the No-Confidence Motion. The no-Confidence Motion does not mean that the Government will be dislodged. We know that we do not have the requisite number of Members. You can see the power of No Confidence as we have compelled our Prime Minister to come to the House. This is the strength of a parliamentary convention. We have been making repeated request that our Prime Minister should

come to the House and speak on the issue of Manipur. This was the reason why we got compelled to move a No-Confidence Motion employing the tools available in Parliament. When the discussion was going on in the House yesterday, a resonating sound was heard in the House which contained certain clarion calls vis a vis corruption, Quit India, nepotism, Quit India, etc. Since we observe this day as a Day of the Quit India Movement, one ought to observe it. Oh yes, there must be Quit India from Communalism, Polarisation and saffronisation. We are obliged to go for Quit India. When we visited Manipur, we witnessed the condition of Manipur. At that time it essentially occurred to us that the Prime Minister, being a leader of the country, ought to have given some message to the residents of Manipur at least once. He should have communicated to the people of Manipur through his Man ki Baat. This is not an unfair demand. The riots taking place in Manipur are not a trivial issue. The Manipur riots assumed enormous proportions to such an extent that it became an issue of discussion across the country and even the world over. The issue of Manipur cannot be confined to one state or nation. It has become a global issue. Hence the intervention of the Prime Minister is unavoidable. In Manipur, we saw that our mothers and sisters are being attacked and the incidents of sexual assault are taking place. No longer do we find any distinction between Manipur and Hastinapur. By implication, what we actually wish to put across is that the Prime Minister invariably speaks on almost every issue ranging from the Mission to the moon to the Cheetahs of Kuno but strangely, he is maintaining stunning silence on Manipur issue. This kind of approach does not at all appeal to us. Manipur is represented by two MPs but neither of them was afforded a chance to speak. Honourable Minister of Home Affairs had maintained that all the security forces had been deployed in the buffer zone. Raising the issue of buffer zone the Government has acknowledged itself that a buffer zone still exists in Manipur.

THE MINISTER OF CIVIL AVIATION AND MINISTER OF STEEL (SHRI JYORADITYA M. SCINDIA) *intervening said:* This No-Confidence Motion has not been moved on the Manipur issue. They have definitely assembled here to gain political mileage under the garb of making their assertions on the Manipur episode. The Prime Minister of our country made a statement outside the House being seized of the matter in all its seriousness. Hon. Minister of Home Affairs categorically remarked that they are ready for discussion but those in Opposition did not let the House function in a smooth manner for 17 days. I want to ask these people who talk of maintaining reticence as to why the then Prime Minister observed deafening silence in the House in 1993 when 750 people lost their lives in ethnic violence in Manipur. In the year 2011, when the blockade lasted for 123 days in Manipur, ethnic violence continued. Then why did the

erstwhile Prime Minister observe silence inside the House? The faction called I.N.D.I.A. consists of a professor who talks about morality but he represents a party which has set a new record of corruption. There is a female leader who thinks that the integration of Kashmir with India is the biggest mistake. They themselves do not believe in the No-Confidence Motion moved by them. The point I wish to put across is that these sets of people driven by diametrically opposed ideologies have joined hands in their temptation to come to power. It sounds awfully strange when they talk of saving the Constitution. They had better be concerned about their probity and uprightness first. I am afraid whether they would be able to save their prestige in the election as the people of the country shall respond to them during elections. They are trying to use the Manipur incident as their launching pad. The incidents taking place in Manipur are severely condemnable. Why were they silent during the Bengal riots in 1964 and the anti-Sikh riots in 1984? Why were they silent when nearly 40,000 people died in Kashmir and Kashmir kept burning for 30 years since the year 1990? Did the Congress Government ever implement the Assam Accord that was talked about here? The border with our neighbouring country Bangladesh was not fixed in 68 years and when the Hon'ble Prime Minister took oath in the year 2014, he finished the work of demarcating the border line with Bangladesh within a year. The entire problem concerning North East started with the appeasement politics of the Congress. Our Minister for Home Affairs spent three days in Manipur and our Minister of State for Home Affairs spent twenty-three days there and both of them took stock of the situation in Manipur. We are providing financial assistance as well as food grains to the affected people and they are being helped in every way possible. The last nine years have been the most peaceful time in Manipur from the insurgency point of view. Earlier, the railway budget for the North Eastern region used to be of only Rs. 2.5 thousand crore, today the railway budget for the region is worth Rs. **10,000** crore. Under the leadership of the Prime Minister, the roads have been constructed at a speed of **3.5** kilometres per day in the North Eastern states. This Government has worked to connect the North Eastern states with the world. Even after 67 years of independence, Arunachal Pradesh and Sikkim did not have a single airport. In the last nine years, we have built three airports in Arunachal Pradesh and one airport in Sikkim. The Prime Minister has a heart-to-heart relationship with the North-Eastern region. Farmers are the backbone of this country and our farmers are getting adequate Minimum Support Price today. In the year 2014-15, the MSP of paddy was Rs. 1360 only and the MSP of paddy is Rs. 2183 today. The MSP of cotton used to be Rs. 3,350 then whereas the MSP of cotton has increased to Rs. 6,620 today. The Prime Minister has got done the great work of transferring Rs. 2,40,000 crore to the accounts of 11.5 crore farmers through the Kisan Samman Nidhi. This Government has completed the Ken-Betwa Interlinking of Rivers

Project at a cost of Rs.42,000 crores. It will benefit 60 lakh people living in 13 districts of Uttar Pradesh and Madhya Pradesh. The poor people were systematically kept away from opening bank accounts during their regime. Under the guidance of the Prime Minister, 25 lakh crore rupees have been transferred into the accounts of the poor with the help of 50 crore Jan Dhan accounts. Under the Pradhan Mantri Ujjwala Yojana, gas connections have been provided to 9.5 crore households. In the last 9 years, we have progressed from being the 10th economy to the 5th economy in the world. This is a very big achievement. Our Per Capita Income has doubled in these nine years. 15,000 km of railway lines were constructed during their 10 years regime and 26,000 km of railway lines have been constructed under the NDA government now. Around 91,000 km of highways were constructed in the last 67 years during their tenure whereas 1,45,000 km of highways have been constructed in the last 9 years. 74 airports were built in the last 67 years and in these 9 years, 148 airports have been built. We were a power deficit country earlier but we have become power surplus today. Earlier we used to import steel, today we are able to export steel. Before the year 2014, India was dependent on other countries, but because of the Prime Minister's mantra of Atma Nirbharta (self-reliance), we have now moved a long way. We have moved from seventh to third position in the auto sector and from twelfth to second position in the telecom sector. This is the result of strong leadership and efficient Government. Under the leadership of the Prime Minister, India will soon be established as a world leader.

SHRI VIJAY KUMAR HANSDAK: I rise to support this No-Confidence Motion on behalf of my party JMM. We are ashamed of the Manipur issue today. This problem needs to be resolved as soon as possible. The Manipur issue is a result of lack of willpower and intelligence failure. I think the people in the ruling party have lost their ability to listen to others and in the race to form governments, they are constantly making a lot of mistakes. They did not show promptness in dealing with the Manipur issue. The entire India is watching their character today. There have been frequent attacks on churches or Christians in BJP-ruled states. All I have to say is that Manipur should be saved.

SHRI NABA KUMAR SARANIA: I neither support nor oppose this No-Confidence Motion. The Union Government could not deal with the incidents unfolding in Manipur in the way it should have dealt with them. I openly say that at least the Prime Minister should have gone there. I hope that if the Government takes a concrete initiative in Manipur, the violence being unleashed there will definitely come to an end. I would like to make a request with folded hands that whether it is the opposition or the ruling party, everyone should be with Manipur.

COL. (RETD) RAJYAVARDHAN RATHORE: The Opposition talked only and only about Manipur. The Congress is responsible for the violence that has been simmering in the North East for the last 40 years. What could not be done for the country within 60 years of their regime, our Prime Minister has done in the last 9 years. During the discussion on the No-Confidence Motion brought in the year 2018, these people loudly said that India was unsafe for the first time in history. Their statement could not turn out to be true with regard to India but it has definitely turned out to be true for Rajasthan. Rajasthan is unsafe today for the first time in history; it is number one in crimes as well as in corruption. They do not utter a single word on the gang rape of an innocent girl child in Rajasthan. The sensitivity they are showing here is nothing but hypocrisy. The reality of Rajasthan is that people of a particular community openly threaten Hindus just by standing inside the police station, but their Government does not take any action against them. Dalits are being tortured in Rajasthan. Atrocities on Dalits have increased by 60 per cent during the last 4 years. They have betrayed Rajasthan. They say in their manifesto that they will set up the Directorate of Handicrafts and Handlooms, but they have not done so. He has brought No-Confidence Motion against such a party that did what it said. It is such a party that said Article 370 would be abrogated, then it was abrogated, that the temple of Ram would be built, then it was built, that it said it would give a befitting reply to terrorism, it has given it.

SHRI THOMAS CHAZHIKADAN: I, on behalf of my Party, Kerala Congress (M), support the No-Confidence Motion. The prolonged clash between the two groups, Meiteis and Kukis has led to widespread violence, death and displacement in Manipur. During our visit to Manipur, we witnessed that more than 260 churches were demolished and burnt down. They are very much afraid of the way the Chief Minister has made a statement in a Press Conference that 40 Kuki terrorists were killed by security forces. The developments in Manipur are totally against the wishes of the Christian community. Despite hon. Home Minister's visit, the State continues to be in a state of shocking violence. It is clear that the measures taken by the State and Central Governments thus far have been insufficient to halt the violence. The two Kuki women were stripped, paraded naked and sexually assaulted. It is a matter of collective shame for this House and the entire country that our sisters are being treated with such humiliation. Compensation should be paid to all the victims and their rehabilitation should be ensured in a time-bound manner.

SHRI VIJAY BAGHEL: I feel proud that I have got the opportunity to speak about my state, Chhattisgarh in the temple of Lok Sabha. I am constrained to say that today if anyone has tarnished that holy land because of his corruption and

corrupt people, then he is none other than the Chief Minister of the Congress party. I am happy as well because the whole country has been honoured because of the innumerable work done by the Hon'ble Prime Minister and our Government. These people were talking about Manipur. I would like to draw your attention towards Chhattisgarh. The condition of tribal areas there is absolutely pathetic. There have been 5,055 rapes in Chhattisgarh. Out of these, 137 rapes took place in Patan, the constituency of the Chief Minister. Such incidents are happening there and no action is taken in this regard. There is a tribal-dominated village there, which was adopted by His Excellency President Kalam. In Jhumridumar village of Gram Panchayat Samarwar, ration did not reach for two months and a four-member family was forced to commit suicide due to hunger. Corruption and corrupt people are ruling the roost there. Chhattisgarh Government is refusing to provide DAP, Urea and Potash to the farmers. The Hon'ble Prime Minister is providing fertilisers to the farmers by giving a subsidy of Rs 10 lakh crore. With these words, I oppose this No-Confidence Motion.

***SHRI KOTHA PRABHAKAR REDDY:**

DR. DNV SENTHILKUMAR S: The basic anatomy and structure of federalism in the State-Centre relationship are under threat. I would like to know, through you, that when the rest of the AIIMS in India are funded by the Union Government, why is step-motherly treatment given to Tamil Nadu so that the State has to take a loan from JICA? Coming to Manipur, we have seen a black mark on our democracy. It could have been stopped at the initial stage itself but it has been blown up. They remain a mute spectator till today. A video of a woman being paraded naked surfaced. This incident occurred on 4th May and the Finance Minister was well-enough not to discuss the Manipur issue. The India that we want is peace for all citizens irrespective of religion, caste, and creed and the country that they want is for one religion. This is not the India that our forefathers have dreamt of.

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* Please see Supplement

UTPAL KUMAR SINGH

Secretary General

****Supplement covering the rest of the proceeding is being issued separately.**

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LOK SABHA
SUPPLEMENT TO SYNOPSIS OF DEBATES
(Proceedings other than Question & Answers)

Thursday, August 10, 2023 / Sravana 19, 1945 (Saka)

MOTION OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS—
Contd.

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***DR. RAJASHREE MALLICK:** I am unable to accept this No-Confidence Motion and stand here to oppose this motion. Because of a clean and transparent administration Odisha is showing economic growth and political stability. Our party B.J.D has always believed in federalism with a good relation between the Centre and the State that thrives on coordination and cooperation. All the Members of Parliament of BJD are committed to raise issues concerning the common men. Our party BJD has always demanded for implementation of women reservation Bill. Odisha was the 1st State to reserve 33% seats for women in legislative bodies. I would once again request our Hon'ble Prime Minister to take appropriate steps with regard to women reservation Bill. Whether it is Odisha or Manipur, women should be respected everywhere. The unfortunate incident at Manipur has saddened all. The entire country of 140 crore people is deeply anguished. We stand in sympathy, in solidarity with Manipur. 39% of people in Odisha belong to the SC/ST community. All the MPs of BJD have been demanding for the inclusion of Ho, Mundari and Bhumija in the 11th schedule.

***SHRI KOTHA PRABHAKAR REDDY:** On behalf of the BRS party, I am standing here to support No-Confidence Motion. I have 3 points to make. Yesterday when our leader was speaking here, he was talking about the Kaleswaram project in Telangana which is one of its kinds in the country. Our Chief Minister met hon. Prime Minister and Home Minister on many occasions to demand national status for the Kaleshwaram project. But not even a single rupee was given for that project. The Kaleshwaram project comes under my parliamentary constituency in Telangana. There are four other projects under this

* Original in Odia

* Original in Telugu

project namely Mallanna Sagar, Ranganayaka Sagar, and Ananthagiri Sagar. When we were constructing such an ambitious project, the Government at the Centre did not help us. They are lying that they have provided Rs.86, 000 crore.

***SHRI BANDI SANJAY KUMAR:** I am here to oppose the Motion of No - Confidence. Opposition parties do not have clarity on why they have introduced this Motion of No Confidence. The opposition have lost the confidence of people and today they are coming up with this No Confidence Motion. People of this country will not approve their actions. Under the leadership of our Prime Minister Shri Narendra Modi, the NDA Government is working to make India a strong nation. And the parties which have introduced the No-Confidence Motion should understand this. The Government have introduced a number of schemes for the benefit of people. Jal Jeevan Mission was meant to provide potable water to every home. Rs. 40,000 crores of that scheme have been diverted for the Bhagiratha Mission. Under the Pradhan Mantri Awas Yojana Rs. 2,50,000 were being Provided by the Narendra Modi government but the State Government is cheating people with double bedroom flats. The Union Government has provided free gas connections to the women. Under Garib Kalyan Anna Yojana, Union Government has provided rice and pulses free of cost to the poor people. BRS party leaders sold that rice and collected Rs.1 for that rice. Under National Rural Employment Guarantee Scheme also they are looting funds. Under the Gramin Sadak Yojana the Government is providing funds for national highways. Land acquisition is not being done by the state. Chief Minister never cooperated with the Central Government for the development of Telangana. I appeal to the people of Telangana to support Bharatiya Janata Party. This Government at the Centre will ensure development in Telangana with the help of double-engine Government.

SHRI GIRIDHARI YADAV: I rise to speak in favour of the No-Confidence Motion brought by the Opposition. When the elections were being held in the year 2014 and the year 2019, everyone was saying that a person from the backward class will become the Prime Minister of this country. But this NDA Government does not want to carry out the census of the backward class. This Government is anti-backward class. Hon. Chief Minister has done the task of conducting census of backward class in Bihar. But this Government does not want to recruit people from backward class on the post of Professor in the universities and the colleges. ‘Har Ghar Jal’ se Har Ghar me Jal, ‘Har Ghar Bijli’ schemes were brought by the Hon. Chief Minister this has been imitated by the Government of India. They don’t have any policy of their own. The extent to which the injustice is being meted out to the backward class in this country has never happened during

* Original in Telugu

any regime. The Government has carried out privatization of the railways. By carrying out privatization of everything, the Government has abolished jobs for the backward class.

SHRI M. BADRUDDIN AJMAL: Our party stands in support of the No Confidence Motion that has been brought. The more the matter of Manipur is condemned, the less it is. Now there should be talk about how we have to take the country forward. This House needs to sit and think that no incident like Manipur should happen anywhere in the future. This house is under the gaze of the whole world. Our elders have liberated this country with great difficulty and after making great sacrifices. Anyone should rule the whole country with justice, but today hatred is being spread in the name of religion. I would say that you can do politics, but do not do it in the name of religion. This is creating an atmosphere of hatred. How to end the hatred that is reaching the grassroots. This is a democracy. And everyone has the right to say their own thing in this.

DR. RAJDEEP ROY: I stand here on behalf of the Bharatiya Janata Party to oppose the No-Confidence Motion. UPA ignored the North-East from where almost five crore population comes. I would like to speak on 'ghuspethia' because this is one problem ailing North-East. It was because of Shyama Prasad Mukherjee's efforts and his diplomacy that we managed to retain part of Bengal, Punjab and most importantly, the whole of North-East in India. The persecuted population who came from Punjab and Bengal to reside in India were never given their dues and rights despite our leaders' assurances. Instead of that, a draconian law in the form of IMDT was brought in this House in 1983 which ultimately gave protection to the illegal 'ghuspethias'/immigrants. In 1994-1995, the then Chief Minister of Assam gave a statement that there are around three million illegal migrants in Assam. My last topic of discussion today is very important. It is regarding national security. I would like to draw your attention to the Sino-India Agreement which says that we will mutually respect the territory of each other. But, we know what happened in 1962. We lost a lot of territories because of the nexus and unplanned diplomatic planning of our leaders. North-East is burning today not because of this Government's policy. It is burning because of the policy of the Congress which actually divided not only Manipur, but also Tripura, Assam and all other States. Actually, North-East is witnessing unprecedented development today. I invite all my friends to visit North-East and experience that growth.

THE PRIME MINISTER (SHRI NARENDRA MODI): I have brought myself in attendance here to express my deep sense of gratitude to the people who have reposed trust in our government time and again. The womb of time is technology driven. Today Data is, in a way, considered to be second gold. Given its relevance, a serious discussion was called for but your priority rested with politics. There were such Bills that were related to the villages and were aimed at the welfare of the poor, the dalits, the backward, the tribal people and were concerned with their future prospects but sadly, the Opposition doesn't seem to have any interest in doing things for their uplift and welfare. The people of the country who have elected them to this House for a specific purpose have also been subjected to stratagem and deception. You are not at all concerned about the future of the youth of the country. The only thing you remain concerned about is your political interest. There comes a time in the history of a nation when it moves forward surfeit with new energy, novel passion, with new dreams and new resolution. I am saying this in this sacrosanct temple of democracy with all sincerity and of course, I am making this assertion having been equipped with huge wealth of experience in the domain. The Twenty first Century is such a time of this century which has afforded us a plethora of opportunities to translate all our dreams into reality. This period of time is critically significant. In the changing global order I would like to say with fair degree of confidence that whatever substantive development shall take place during this segment of time shall hugely impact the nation for 1000 years down the line. The endeavors coupled with perseverance undertaken by 140 crore countrymen with a substantive degree of employment of their pool of energy has the potential to lay a strong foundation to sustain for 1000 years in the seeds of time. At such juncture all of us ought to have a solitary focus that is the development of the country and a resolve to fulfill their cherished dreams. The competence of our youth is gaining recognition and acknowledgement all over the world. So we have reasons to lend credence to their caliber. The dreams our youth have harbored in their hearts and minds are to be reinforced with our commitment to enable them complete their course from dreams to their realization in actual sense of the term. It was in the year 2014 that the people of the country voted us to power with absolute majority after 30 years' interregnum. Thereupon, in view of our previous track record they have voted us to power once again in the year 2019 lending a prime consideration to the thought as to which party or alliance of parties can help them realize their dreams. They have duly identified the political party equipped with the vision to accomplish whatever they had envisioned. Being driven by the same sentiment the nation once again supported us to come to power with all the more numerical strength. We have enhanced the image of the country which had been awfully dented by the previous dispensation. Today we are in receipt of a record Foreign Direct

Investment. Poverty is declining at a rapid pace, as per the Report of the NITI Aayog around thirteen and a half crore people have come out of poverty during the last five years. The IMF has mentioned in a working paper that extreme Poverty has almost been eliminated in India. With respect to the DBT and our other Social Welfare Schemes it has been remarked by the IMF that it is a logistical marvel. Through Jal Jeevan Mission lives of four lakh indigent, exploited and disadvantaged people are being saved. Lives of three lakh people have been saved through Swachh Bharat Abhiyan. UNICEF has reported that every year the poor are able to save fifty thousand rupees attributed to Swachh Bharat Abhiyan. But some of the parties including the Congress suffer from the lack of faith in these achievements of India. A narrative has been created relating to HAL and LIC. Both LIC and Bank are gaining strength with the progress of time. I hold the firm conviction that the country is also going to gain further strength and the same holds true with democracy. The country was in the state of near bankruptcy in the year 1991. In the Congress regime the economy of the country was hanging at the 10th, 11th or 12th position in World Economic order but post 2014 India has notched its position among the top five economies of the world. I would like to take this opportunity to share with the House that it is nothing but strict adherence to the formula of reform, perform and transform, an ordered planning and assiduous effort that has catapulted us to reach this stage. And I have nice to assure you that continuity of this planning and diligence shall be maintained. New reforms shall be allowed to take place as per requirement and wholehearted effort shall be put in leading to propelling the position of our country to the first rank in the global economic order. Whenever any new plan or policy is devised, the opposition parties tend to express their lack of faith in them. Whether it be Swachh Bharat Abhiyan or the opening of Jan Dhan Accounts, Startup India, Digital India, Make in India or any other scheme, every scheme has been laughed at by the Opposition. They are stricken with the idea that through mere alteration of the name of their alliance they would be able to refurbish their tarnished image leading to their being voted to power. The fact remains that the poor find their name all around but their work is not visible anywhere. Hospitals have been named after them but the treatment facility is not there. They have named roads, Parks after them. A slew of schemes aimed at the welfare of the poor are named after them. Sports Awards, names of Airports, museum etc have been named after them and subsequently, so many schemes have been launched after their names only to end up in vice of corrupt practices. The man standing last in the row wanted to see something actually happening on the ground but what did he get at the end of the day. Nothing but name and that too of a particular family, the framers of our constitution had always been opposed to family centric politics. Mahatma Gandhi, Sardar Vallabh Bhai Patel, Baba Saheb Ambedkar, Dr. Rajendra Prasad, Maulana

Azad, Gopinath Bordoloi, Loknayak Jai Prakash , Dr Lohia and others had openly criticized dynasty politics as the common man of the country has to bear the brunt of this kind of politics. The Congress has always neglected the contribution made by Sardar Patel. We have been privileged enough to have an opportunity to erect the highest Statue of Unity of the world dedicated to Sardar Saheb. The PM Museum is dedicated to all the Prime Ministers rising above party politics. There was a time when a few privileged ones would get their robes dry cleaned abroad by consigning them by air. Now times have undergone a radical change and even a common man wearing hawai chappal has been enabled to fly by air. It is largely because of unrealistic promises made to the people just to win elections that in a few of the States people are being subjected to bear with new sorts of burdens and proper announcements are being made for the closure of the projects. I can clearly visualize the outcome of the economic policies espoused by the alliance formed by the Opposition. I would like to warn and in a way, make them perceive the truth that the political alliance formed quite recently is a guarantee to drag the country to the state of bankruptcy. Had the opposition agreed to allow the Hon. Home Minister to make a statement on the Manipur issue, an extensive discussion would have taken place solely dedicated to the state of affairs in Manipur. When Hon. Minister of Home Affairs made his speech yesterday without chewing or mincing words covering each and every aspect, the countrymen were agape how the Opposition can peddle lies to such an extent and distort the truth. He spoke on all the issues for which the want of confidence has been moved today. It is also incumbent upon the Treasury Bench to present facts before the countrymen and add new strength to the confidence of the country and thus give a befitting reply to all those who have mistrust in the country. Hon. Minister of Home Affairs elaborated on all the issues without any political motive and presented the facts with no ounce of falsehood. He voiced the concerns facing the government and the country both. His speech essentially was an attempt to make the citizens of the country aware of the unalloyed truth. He explained how a court judgment was pronounced and we all know the case with the courts. In the wake of the judgment incidents of violence started taking place arising out of animosity between certain communities. So many families and households suffered beyond measure. A good many people have lost their dear and near ones. Women have also suffered crimes of serious nature. The violence in Manipur is saddening and unpardonable. Crimes against women are unacceptable and the Centre and the State Governments are working together to ensure that the guilty are punished. I would like to assure our mothers and daughters in Manipur that we shall spare no efforts to enable Manipur move ahead fast on the path of development. I am emotionally attached to North East. It is close to our hearts. Many of the problems that have flared up in the State are not of recent origin but are a hangover from the

previous Congress Government that had administered the State. Manipur was consumed in the conflagration of insurgency. When the administration was under the sway of insurgents, Incidents of dropping of Bomb on the statue of Netaji Subhash Chandra Bose at the Azad Hind Fauz Museum at Moirang took place and the National Anthem was banned from being played in schools, when insurgents bombed the ISKCON temple, when the temples stopped ringing by 4 PM and the security forces had to guard these locked temples. During the entire period, it was the Congress that was running the Government. The Opposition remains concerned about nurturing political interest only. They can't afford to think beyond politics and their empathy is selective. For the last six years since when the NDA led Government is in Manipur, we are putting all efforts to find a solution to these problems. The more we stay away from political consideration in the face of such problems, the more peaceful solutions shall come up. I would like to assure the countrymen that the North East may seem far to you but I can visualize that a changing world order will see the rise of the ASEAN region and bring the North East in focus. This is why I am fighting for the progress of the North East with all might and strength at my disposal today. I am not doing so for the sake of votes. The way this structure is going to impact within South East Asia and among the ASEAN countries, I am sure, the North East is going to gain enormous significance. Our Government has accorded top priority to the development of the North East. Over the last 9 years infrastructure projects of the order of lakhs and crores of rupees have been put in place. Trains like the Vande Bharat has for the first time been introduced in the North East. Likewise, we have many firsts to our credit when it comes to taking care of the North East Region. The introduction of a modern train like the Vande Bharat, Greenfield Airport in Arunachal Pradesh, Air connectivity with Sikkim, etc are cases in point. For the first time ever a premier Institute like AIIMS in the North East, Indian Institute of Mass Communication in Mizoram have been established. The first Sports University of the country is going to be set up in Manipur. It is for the first time that the representation of the North East region has gone up like never before. When I assert 'Sabka Saath, Sabka vikas', this is not a mere slogan to us. This is an article of faith for me. We are committed to it. Parliament is not a platform for the Political parties, rather it is a supremely esteemed Institution and hence Hon. Members are obliged to be sincere enough. Every moment of Parliament must be used in the interest of the country. I have unwavering faith among the people of this country. My faith is seamless and open ended. I can say with full confidence that the people of our country are essentially driven by the element of faith and trust. For the last 9 years the trust of the common man of the country has been touching new heights. The youth of our country dream to compete with the world. What else can one expect from the citizens of the country? They are

suffused with the element of confidence among them. Over the last few years we have been successful in laying a strong foundation of a developed India. We have envisioned that by the year 2047 when the country would be celebrating 100 years of Independence, it would be counted among the developed nations and this would be possible through diligence, perseverance, resolution and the collective strength of the countrymen. History is going to bear the accounts of our deeds and the era committed to the edifying the foundation of the country to translate the dream of a prosperous India shall be looked upon with distinction. I would like to urge upon my colleagues in the House to keep pace with the temporal developments and move forward in a collaborative spirit. Earlier too, serious issues have surfaced in Manipur but we have been able to fix them by finding solutions thereto working in tandem with one another. Let's join hands in finding a solution to the issues and it is advisable to at least not to take undue political advantage of the problems that have flared up in Manipur. Once again I express my gratitude to those moving the Motion of No Confidence but this Motion is a motion of betrayal with the country and is not acceptable to the people of this country.

The Motion was negatived.

MOTION

*Re: Referring question of privilege against
Shri Adhir Ranjan Chowdhury to Committee of Privileges*

And

SUSPENSION OF MEMBER

THE MINISTER OF PARLIAMENTARY AFFAIRS; MINISTER OF COAL AND MINISTER OF MINES (SHRI PRAHLAD JOSHI) *moved that* this House, having taken serious note of the gross, deliberate and repeated misconduct of Shri Adhir Ranjan Chowdhury in utter disregard to the House and authority of the Chair, resolve that the matter of the misconduct of Shri Adhir Ranjan Chowdhury be suspended from the services of the House till the Committee of Privileges submits its report.

The Motion was adopted.

UTPAL KUMAR SINGH
Secretary General

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